

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3985  
ANSWERED ON:17.12.2014  
TELECOM ADVISORY COMMITTEE  
Maurya Shri Keshav Prasad

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether Telecom Advisory Committees are constituted at district level;
- (b) if so, the details and terms of reference thereof;
- (c) whether the local Members of Parliament have any role in these Committees; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) Telephone Advisory Committees (TACs) are constituted Telecom District wise in non-metro areas of Bharat Sanchar Nigam Limited (BSNL) and Area General Manager wise in metro districts of BSNL and Mahanagar Telephone Nigam Limited (MTNL).

(b) The details of 358 Telephone Advisory Committees (TACs) is at Annexure. As per guidelines issued by Department of Telecommunications vide circular No. 8-01/2014-PHP dated September 10, 2004, the terms of reference of TACs are as below:

- i. TAC will work as interface between telephone consumers and BSNL/ MTNL.
- ii. Giving the public a confidence that their grievances are properly represented as well as redressed.
- iii. Educate public / bring awareness among telephone consumers about the various services provided by BSNL/MTNL.
- iv. To suggest measures for efficiency.

(c) & (d) The Hon'ble Members of Parliament are member of TAC falling within their constituency by virtue of their office and are given Co-Chairman status in TAC meetings in which they are present.